Coal reserves

3426. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COAL be pleased to state:

- (a) the total estimated reserves of coal in the country, the reserves allocated to the Central public sector, State public sector, private parties and the unallocated reserves, State-wise;
- (b) whether there are demands from the some States to reserve unallocated coal blocks for the public sector; and
 - (c) if so, the steps taken by Government thereon?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) to (c) Information is being collected and will be laid on the table of the House.

Corruption in CIL

3427. SHRI P. RAJEEVE: Will the Minister of COAL be pleased to state:

- (a) since 2008, how many complaints regarding alleged corruption at Coal India Ltd. (CIL) are still pending, subsidiary-wise and year-wise;
 - (b) whether there is a prescribed time-frame for dealing with complaints of corruption; and
 - (c) If so, the details thereof?
- (a) THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) The number of complaints regarding alleged corruption in Coal India Ltd. (CIL) subsidiary-wise, year-wise still pending are as under:

Company/ Subsidiary	2008	2009	2010	2011	Status up to
1	2	3	4	5	Ó
Eastern Coalfields Ltd.	0	1	5	6	25.08.2011
Bharat Coking Coalfields Ltd.	0	0	8	19	25.08.2011
Central Coalfields Ltd.*	5	33	38	21	25.08.2011
Northern Coalfields Ltd.	13	7	23	44	29.08.2011